

Seventeenth Loksabha

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Title: Issue regarding detention of political leaders in Jammu and Kashmir.

PROF. SOUGATA RAY (DUM DUM): Sir, the situation in Jammu and Kashmir after one year of abrogation of Article 370 is causing concern. Thirty elected Members of the last J&K Assembly were arrested. Seven of them including Ms. Mehbooba Mufti, former Chief Minister, have not been released. Forty political leaders of mainstream political parties were arrested. Half of them have not been released. Eighteen Journalists were arrested and intimidated and some were allegedly physically assaulted by police. Mobile internet that is 2G was suspended on 84 occasions; 4G internet has not still been restored in J&K. The State Human Rights Commission has been closed along with seven other Commissions including State Commission for Protection of Child Rights. The prisons in J&K have become COVID-19 hotspots. In Anantnag, 96 prisoners, mostly undertrials, tested positive for Covid-19, almost half of the population of that prison. Arbitrary internet shutdown is harming the education of the students. Some leaders, who were earlier released, have signed bonds that secure their release on condition of maintaining silence on political issues. Access to education is limited. Dr. Farooq Abdullah is here. After his release, I demand the release of all political leaders.

Now, 230 political leaders are still in detention.

माननीय अध्यक्ष :

श्री डी.एन.वी. सेंथिलकुमार एस. को प्रो. सौगत राय द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है ।

